

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

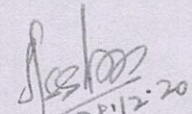
Subject:- Assignment of additional charge.

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Order No: **243** - JK(LD) of 2020.
Dated : 21 - 12 - 2020.
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In the interest of administration, it is hereby ordered that,-

- i. Mr. Mudasir Maqbool Bhat, Deputy Legal Remembrancer, Chief Electoral Officer, J&K shall lookafter the litigation work of Floriculture, Gardens & Parks Department relieving Mr. Zahoor Ahmad Ganie from his additional charge till further orders; and
- ii. Mr. Mohammad Shafeeq, Legal Assistant, Directorate of Skill Development, J&K shall lookafter the litigation work of the office of Managing Director, JK Housing Board relieving Mr. Mir Mudisar from his additional charge till further orders.

By order.


(Ashish Gupta)
Deputy Legal Remembrancer
Dated: 21 - 12 - 2020.

No: LD(Estt)2019/69.

Copy to the:-

1. Chief Electoral Officer, J&K Jammu.
2. Commissioner/Secretary to Government, Floriculture, Gardens & Parks Department.
3. Director, Skill Development, J&K Jammu.
4. Managing Director, J&K Housing Board.
5. Director Finance, Department of Law, Justice and Parliamentary Affairs.
6. Concerned officers for compliance.
9. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. Concerned officials for compliance.
11. Incharge Website.
12. Order file.